

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 12th September, 2019

No.HC.VII-167 (Pt.-VI)/2014/5359/A.### Smti Niva Rani Daley, Munsiff-cum-Judicial Magistrate, 1st Class, Bajali, Pathsala (Barpeta) is **exempted** from attending the two days Training Programme on "Judicial Magistrate and Human Rights : Issues and Challenges", scheduled to be held on September 21 – 22, 2019 in the Indian Law Institute, New Delhi.

No.HC.VII-167 (Pt.-VI)/2014/5360/A.### Hon'ble the High Court has been pleased to **nominate** the following Judicial Officer to participate in a two days Training Programme on "Judicial Magistrate and Human Rights : Issues and Challenges", scheduled to be held on September 21 – 22, 2019 in the Indian Law Institute, New Delhi –

Sl. No.	Name & Designation	Contact Details
1.	Shri Subarno Jyoti Deb, Judicial Magistrate, 1 st Class, Cachar, Silchar (Assam)	Mob. No. 86380-85860 e-mail: post2deb@gmail.com

The Officer is to attend the programme accordingly.

By order,
Sd/- Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-VI)/2014/5361 - 5373/A dated 12.09.2019

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (with reference to the Notification No. HC.VII-167 (Pt.-VI)/2014/5239/A, dated 10th September, 2019)

The Officer is placed on deputation for the programme on condition that

- (a) the Officer will be treated as on duty during the training period, (b) He will be entitled to T.A. & D.A. as admissible under the Rules.
3. The Registrar (Vig. /Admn.), Gauhati High Court, Guwahati.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.


5. The District & Sessions Judge, **Barpeta / Cachar, Silchar**. He is requested to inform the concerned officer of his District accordingly.
6. Shri Dilip Kumar, IAS, Joint Secretary, National Human Rights Commission, New Delhi (with reference to the Notification No. HC.VII-167 (Pt.-VI)/2014/5239/A, dated 10th September, 2019)
7. Shri Shreenibas Chandra Prusty, Registrar, Indian Law Institute, New Delhi (with reference to the Notification No. HC.VII-167 (Pt.-VI)/2014/5239/A, dated 10th September, 2019)
8. Dr. A.K. Verma, Deputy Registrar, Indian Law Institute, New Delhi.
9. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati
10. Smti Niva Rani Daley, Munsiff-cum-Judicial Magistrate, 1st Class, Bajali
11. Shri Subarno Jyoti Deb, Judicial Magistrate, 1st Class, Cachar, Silchar

It is for information of the nominated participant that the programme is being organized by the National Human Rights Commission (NHRC) in collaboration with Indian Law Institute. The participants will be addressed by the eminent speakers in the field of justice delivery system and involved in the Human Right aspects. For accommodation, the participants are advised to contact the State Guest House in Delhi.

For further information regarding the programme, the participant may contact the following persons-

1. Shri Dilip Kumar, IAS, Joint Secretary, National Human Rights Commission, New Delhi-
Tel. No. 24663219, 24663220
Fax No.- 24651651
e-mail: jst.nhrc@nic.in
 2. Shri Shreenibas Chandra Prusty, Registrar, Indian Law Institute, New Delhi
Mob. No. 07835804446
e-mail: registrar@ili.ac.in
 3. Dr. A.K. Verma, Deputy Registrar, Indian Law Institute, New Delhi
Mob. No. 08588834525
12. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
 13. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


12.9.19
Registrar (Judicial)
12.09.19